

No.15/09/2002-ID-II  
Government of India  
Ministry of Commerce and Industry  
Department of Industrial Policy and Promotion  
ID-II Section

Udyog Bhavan, New Delhi-110 107  
Dated, the 23<sup>rd</sup> April, 2009

To

M/s Akruti City Limited,  
Akruti Trade Centre,  
Road No. 7, MIDC Marol,  
Andheri (East), **Mumbai**,  
Maharashtra - 400 093.

and

M/s. Fern Infrastructure Pvt. Ltd.,  
902, Aditya, 36, Khattawadi,  
N. B. Marg, Grant Road (W),  
**Mumbai**,  
Maharashtra - 400 007.

Subject: - Industrial Park Application - SIA Regn. No.9/SIA/IP/2002 dated 18-06-2002 - under Industrial Park Scheme, 2002, notified by this Department vide S. O. No.354 (E) dated 1-04-2002 - Transfer - reg.

Sir,

Kindly refer to your letter dated 24<sup>th</sup> March, 2009 requesting for the transfer of operation and maintenance of the Industrial Park located at MIDC Marol, Andheri (East), Mumbai-400093 by M/s. Akruti City Limited, Mumbai to M/s. Fern Infrastructure Private Limited, Mumbai for which approval was accorded by this Department as per letter of even number dated 29.08.2002 read with our subsequent letters of even number dated 21.01.03, 12.11.03 and 31.12.04. You are hereby informed that your intimation has been taken on record under para 3.4 of the Industrial Park Scheme, 2002.

Yours faithfully,

*[Signature]*

(K. K. Chhabra)

Under Secretary to the Govt. of India  
Tel. No. 2306 1256  
Fax No. 2306 2626

Copy for necessary action to: -

✓ 1. Director (ITA-I), Office of Central Board of Direct Taxes, Department of Revenue, North Block, New Delhi with copy of letter requesting for transfer from both the undertakings.

2. The Director (Industries), Department of Industries, Government of Maharashtra, New Administrative Building, Opp. Mantralaya, Mumbai - 400032 with reference to this Department's letter of even number dated 31<sup>st</sup> December, 2004.

42  
335/03/01/77/03/09  
29/04/09  
- Guard File.

*[Signature]*

(K. K. Chhabra) 23/4/09

Under Secretary to the Govt. of India

No.15/43/2005-ID-II  
Government of India  
Ministry of Commerce and Industry  
Department of Industrial Policy and Promotion  
ID-II Section

Udyog Bhavan, New Delhi-110 107

Dated, the April, 2009

23<sup>rd</sup>

To

M/s Akruti City Limited,  
Akruti Trade Centre,  
Road No. 7, MIDC Marol,  
Andheri (East), **Mumbai**,  
Maharashtra - 400 093.

and

M/s. Fern Infrastructure Pvt. Ltd.,  
902, Aditya. 36, Khattawadi,  
N. B. Marg, Grant Road (W),  
**Mumbai**,  
Maharashtra - 400 0007.

Subject: - Industrial Park Application - SIA Regn. No.43/SIA/IP/2005 dated 15-04-2005 - under Industrial Park Scheme, 2002, notified by this Department vide S. O. No.354 (E) dated 1-04-2002 - Transfer - reg.

Sir,

Kindly refer to your letter dated 24<sup>th</sup> March, 2009 requesting for the transfer of operation and maintenance of the Industrial Park located at Central Road, Pocket No. 4, Near M.T.N.L. Office, MIDC Marol Andheri (East), Mumbai-400093 by M/s. Akruti City Limited, Mumbai to M/s. Fern Infrastructure Private Limited, Mumbai for which the approval was given by this Department on 9/12/2005. You are hereby informed that your intimation has been taken on record under para 9 (4) of the Industrial Park Scheme 2002.

Yours faithfully,

- Sd -

(K. K. Chhabra)

Under Secretary to the Govt. of India

Tel. No. 2306 1256

Fax No. 2306 2626

Copy for necessary action to: -

1. ✓ Director (ITA-I), Office of Central Board of Direct Taxes, Department of Revenue, North Block, New Delhi with copy of letter requesting for transfer from both the undertakings.
2. The Director (Industries), Department of Industries, Government of Maharashtra, New Administrative Building, Opp. Mantralaya, Mumbai - 400032 with reference to this Department's letter of even number dated 9<sup>th</sup> December, 2005.
3. ✓ Guard File.

K. K. Chhabra  
(K. K. Chhabra) 23/4/09

Under Secretary to the Govt. of India

28/4  
4V  
336/SIC (ITA-I)/09  
29/04/09